



Income Tax Appellate Tribunal
3rd and 4th Floor, Pratishtha Bhavan,
Old CGO Building, Maharshi Karve Marg,
New Marine Lines, Churchgate,
Mumbai – 400020.



Date: - 11th February, 2025

NOTICE

Links of the Court Rooms of ITAT, Mumbai Benches for joining through Video Conferencing from 11.02.2025 to 28.02.2025 - Reg.

Court Room Nos.	Meeting Link for Joining through Virtual Mode (Cisco Webex Platform)	Meeting Number (Cisco Webex)
Court Room No. 01	https://itatmumbai.my.webex.com/meet/crlink1	26409748872 PWD: 2025
Court Room No. 02	https://itatmumbai.my.webex.com/meet/crlink2	26416773795 PWD: 2025
Court Room No. 03	https://itatmumbai.my.webex.com/meet/crlink3	26430798034
Court Room No. 04	https://itatmumbai.my.webex.com/meet/crlink4	26422264350
Court Room No. 05	https://itatmumbai.my.webex.com/meet/crlink5	26412397178
Court Room No. 06	https://itatmumbai.my.webex.com/meet/crlink6	26448598558
Court Room No. 07	https://itatmumbai.my.webex.com/meet/crlink7	26416460509
Court Room No. 08	https://itatmumbai.my.webex.com/meet/crlink8	26427090428
Court Room No. 09	https://itatmumbai.my.webex.com/meet/crlink9	26439092707 PWD: 2025
Court Room No. 11	https://itatmumbai.my.webex.com/meet/crlink11	26412430699
Court Room No. 13	https://itatmumbai.my.webex.com/meet/crlink13	26406888267

1. The Counsels can join the Hybrid Court Room through the above-mentioned Video Conferencing Links.
2. Links will be open at - least 15 minutes before the commencement of the Bench proceedings.
3. The links will remain active when the bench is sitting during Court hours of the Tribunal.
4. The Counsels may see the Constitution of Benches, Friday Lists, etc., published on ITAT website to ascertain the Court Room in which cases of particular Bench/ Hon'ble Members combinations are fixed and accordingly, join through the respective Court Room Link.
5. The Counsels /DR appearing before the Hon'ble Court through Video Conferencing mode shall follow the dress code, courtesies and protocols that are followed in physical hearing, as far as possible.
6. The Counsels/DR shall make sure that their Internet Connection, Microphone and Video Cameras are working.
7. Recording of the proceedings in Hybrid/Virtual Hearing is strictly prohibited.
8. Paper Books, Synopsis, written submissions etc. should be filed in the mode as prescribed in the existing ITAT Rules, even if Counsel/DR is appearing though Virtual Mode.

Jurish
Assistant Registrar